BEFORE THE SECURITIES APPELLATE TRIBUNAL MUMBAI

Appeal No.113 of 2010

Date of Decision: 12.1.2011

- 1) Zafar Sareshwala
- 2) Uves Sareshwala
- 3) Talha Sareshwala
- 4) Saleha Mohammed Yunus Sareshwala 6, Faize, Mohammadi Society, Paldi, Ahmedabad.

.....Appellants

Versus

Securities and Exchange Board of India SEBI Bhavan, Plot No. C-4A, G Block, Bandra Kurla Complex, Bandra (East), Mumbai.

..... Respondent

Ms. Sonal, Advocate with Ms. Anjali Bhargava, Advocate for the Appellants.

Mr. D.J. Khambatta, Additional Solicitor General with Ms. Daya Gupta and Ms. Harshada Nagare, Advocates for the Respondent.

CORAM: Justice N. K. Sodhi, Presiding Officer P. K. Malhotra, Member

Per: P. K. Malhotra, Member

Same order as in Appeal no.146 of 2010 decided on 12.1.2011.

Sd/-Justice N. K. Sodhi Presiding Officer

Sd/-P. K. Malhotra Member

12.1.2011 Prepared and compared by RHN